

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No.292 of 2014 &
IA NO.25 & 235 OF 2015**

Dated: 5th February, 2016

In the matter of:-

Gujarat Gas Company Ltd.

....Appellant (s)

Versus

Petroleum & Natural Gas Regulatory Board & Anr. ...Respondent (s)

ORDER

The Court has not assembled. As agreed by the parties, list
the matter on **01.04.2016.**

COURT MASTER